

Central Assistance Sought by Andhra Pradesh for Sports Facilities

4212. DR. Y. LAKSHMI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government of Andhra Pradesh has sought Central assistance for creating sports facilities at places where they do not exist and import of latest sports equipments; and

(b) if so, the response of the Government thereto, keeping in view the venue of National Youth Festival 1998-99 being held at Hyderabad?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MATS(OHAR JOSHI): (a) This Department had received proposals from the Government of Andhra Pradesh for creating sports facilities. No proposal for import of latest sports equipment has been received.

(b) Keeping in view the huge committed liability of the projects approved up to 1996 and the revision of the relevant scheme, it was decided not to consider any fresh proposal till the committed liability is met and revision of this scheme is finalised. Consequently, proposals received from the State Government were returned to them. The fresh proposals would be considered for sanction on their receipt in the Department after revision of the scheme.

Study Centres set up in Assam under Total Literacy Programme

4213. SHRIMATI BASANTI SARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of study centres set up under Total Literacy Programme in Assam;

(b) the total amount of expenditure incurred under this scheme so far; and

(c) the details of funds proposed by Government during the current financial year?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Total Literacy Campaigns have been launched in 21 out of 23 districts of Assam, with an approximate coverage of 28.00 lakh. The suggested ratio of volunteer to learners is 1:10 for setting up literacy centres in a literacy campaign project.

(b) Since the launching of the scheme of Special Projects for Eradication of Illiteracy in 1989-90, an amount of Rs. 638.18 crore has been incurred as Central grant for the country as a whole. Out of this, an amount of Rs.15.93 crore has so far been released to different Zilla Saksharata Samitis implementing literacy campaigns in Assam.

(c) An amount of Rs. 20.00 crore is proposed to be spent under the scheme during the current financial year. Funds are not earmarked State-wise but released on the basis of proposals received from Zilla Saksharata Samitis and availability of funds.

बच्चों में कुपोषण पाया जाना

4214. श्री जनेश्वर मिश्र: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि भारत के 65 प्रतिशत बच्चे कुपोषण के शिकार हैं,

(ख) यदि हां, तो इन बच्चों को बेहतर आहार तथा पोषण देने के लिए सरकार क्या कदम उठा रही है, और

(ग) क्या सरकार इन बच्चों को कुपोषण के चगुल से बचाने के हेतु कोई केन्द्रीय योजना बनायेगी?

मानव संसाधन विकास मंत्री (डा. मुरली मनोहर जोशी): (क) जी नहीं। 1995-96 में आयोजित जिला पोषाहार रूखरेखाओं के अध्ययनों के अनुसार 1-5 वर्ष की आयुवर्ग के 49.2% बच्चे कुपोषित हैं।

(ख) बच्चों को बेहतर भोजन और पोषण उपलब्ध कराने के लिए सरकार के विभिन्न क्षेत्रों द्वारा कई कार्यक्रम कार्यान्वित किये जा रहे हैं। प्रमुख कार्यक्रमों में राष्ट्रीय समेकित बाल विकास सेवा (आई.सी.डी.एस.) योजना विटामिन ए की कमी से होने वाले अन्धेपन को रोकने के लिए स्कूली बच्चों के लिए मध्याह्न भोजन कार्यक्रम, राष्ट्रीय रक्ताल्पता नियंत्रण कार्यक्रम, आयोडीन की कमी से होने वाले रोगों के नियंत्रण हेतु राष्ट्रीय कार्यक्रम, पोषाहारीय जागरूकता पैदा करने के लिए पोषण शिक्षा और जनसंचार गतिविधियां शामिल हैं।

(ख) 1993 में सरकार द्वारा पारित राष्ट्रीय पोषाहार नीति की अनुवर्ती के रूप में, बच्चों में कुपोषण के उन्मूलन के लिए सम्बन्धित क्षेत्रों की नीतियों और कार्यक्रमों में पोषाहारीय तथ्यों को शामिल करने के लिए सतत प्रयास किये जा रहे हैं।

Infiltration of Private Capital in Football

4215. SHRI ASHOK MITRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the large scale infiltration of private capital in football;

(b) the estimates of such investment in football in 1996-97 and 1997-98 and the source' of such investment; and

(c) whether in the Government's view, such intrusion of organised capital has not led to a deterioration in the quality of football in the country?

' THE MINISTER OF HUMAN RESOURCE DEVBLOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The information is being collected from All India Football Federation (AIFF) and will be laid on the Table of the House.

Hike in Tuition Fee of Delhi University Colleges

4216. SHRI K.M. KHAN:
SHRI RAJNATH SINGH
'SURYA':
SHRI O.P. KOHLI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some of the colleges under Delhi University have hiked tuition fee without instruction either from Delhi University/University Grants Commission/the Ministry;

(b) if so, the names of such colleges;

(c) whether the students have been agitating against such hike since the date of admission of fresh students after release of first cut off percentage list;

(d) whether Government propose to take some action against such colleges for their arbitrary hike of tuition fee; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) According to the information furnished by the University of Delhi, no college of the University has hiked the tuition fee. Some colleges have, however, increased the charges like Development charge, Science charge, Sports charge, Maintenance charge, Students Union Fund, etc. to improve the infrastructural facilities. A couple of colleges have also introduced a new charge named Establishment fee to meet the additional cost of staff salary as a result of revision of their pay scales. This fee has been opposed by the students. The Delhi University authorities have taken up this issue with the concerned colleges. The colleges have agreed to review their decision and have assured that no amount of students' fund would be spent on salaries of the staff.

(d) and (e) Do not arise.